

ITEM NO.9

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION(CRIMINAL) Diary No(s). 26673/2025

ODELA SATYAM & ANR.

Petitioner(s)

VERSUS

THE STATE OF TELANGANA & ORS.

Respondent(s)

(IA No. 187608/2025 - APPLICATION FOR SUBSTITUTION, IA No. 175985/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 175990/2025 - GRANT OF BAIL, IA No. 177960/2025 - INTERVENTION/IMPLEADMENT, IA No. 177812/2025 - INTERVENTION/IMPLEADMENT, IA No. 178059/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(CrI.) No. 269/2025 (X)

[IA No. 160654/2025 - EXEMPTION FROM FILING O.T., IA No. 160653/2025 - STAY APPLICATION)

W.P.(CrI.) No. 313/2025 (X)

(IA No. 188300/2025 - EXEMPTION FROM FILING O.T., IA No. 194819/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 188299/2025 - STAY APPLICATION)

W.P.(CrI.) No. 320/2025 (X)

(IA No. 196187/2025 - STAY APPLICATION)

W.P.(CrI.) No. 321/2025 (X)

(IA No. 197113/2025 - STAY APPLICATION)

W.P.(CrI.) No. 319/2025 (X)

(IA No. 196158/2025 - STAY APPLICATION)

Date : 17-09-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) :

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For Respondent(s) :

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**Mr. Udaibir Singh Kochar, Adv.
Mr. Utsav Garg, Adv.
Mr. Ananta Prasad Mishra, AOR**

Mr. Kunal Mimani, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Heard learned counsel appearing for the parties.**
- 2. Arguments concluded.**
- 3. Judgment is reserved.**

**(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS**

**(ANU BHALLA)
COURT MASTER (NSH)**